

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 24 of 2021

IN THE MATTER OF:

Ashish Jaiswal

...Appellant

Vs.

Registrar of Companies, Chhatisgarh

...Respondent

Present:

**For Appellant: Mr. Kamaljeet Singh, Mr. Sandeep Chilana,
Advocates.**

ORDER

(Through Virtual Mode)

22.03.2021: Heard Learned Counsel for the Appellant.

Issue Notice to the Respondent through Speed Post as well as e.mail (both mode). Requisites alongwith process fee be filed by Wednesday. Appellant to provide e.mail address of Respondent.

Let the matter be fixed on **14th April, 2021 for 'Admission' (After Notice).**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

ss/RR